

units which use power and those who do not use power.

(b) IPCL is at present supplying LAB to the units registered under SSI or DGTD. LAB was also supplied to a few registered customers during its free availability.

(c) Excise duty on LAB is collected by IPCL at the time of sale.

(d) IPCL's policy is to supply the full requirement of LAB upto 5 tonnes a month to the existing customers in small scale sector.

Anti-Pollution Machinery Installed at Indraprastha Power Station

10354. SHRI NAWAL KISHORE SHARMA :
SHRI RAJNATH SONKAR SHASTRI :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the Universal Oil Products of the United States had installed anti-pollution machinery called 'electrostatic precipitators' on the eve of Asiad at a cost of Rs. 3 crores at the Indraprastha Power Station of Delhi Electric Supply Undertaking ;

(b) whether it is also a fact that the US firm had assured efficiency of the machinery of 99.7 per cent ;

(c) whether it is also a fact that within months of the installation, the DESU officials discovered that the device had failed to achieve the desired result ;

(d) whether the Delhi Electric Supply Undertaking have approached the American firm in regard to failure of machinery ; and

(e) the response of the US firm and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir, M/s U.O.P. of USA had executed the work

of supply, extension, modification and gas conditioning of electrostatic precipitators of Unit 2, 3 and 4 of I.P. Station before Asiad 82.

(b) Yes, Sir.

(c) Yes, Sir.

(d) Yes, Sir.

(e) DESU have vigorously pursued the matter with the firm to make necessary modifications/improvements for achieving accepted/contracted performance level. But the firm has not yet responded by taking any corrective/remedial action. BHEL has been requested to examine the existing system and submit proposal for modification/extension of the ESP system of Unit No. 2, 3 and 4 so as to improve the performance.

Concessional rate of Customs Duty on import of Intermediates Drugs

10355. SHRI DAULATSINHJI JADEJA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the names of drugs alongwith the name of intermediates from which drugs are made in the country ;

(b) the concessional rate of customs duty on import of these intermediates, unit-wise ; and

(c) the reasons why the concessional rate of customs duty has not been implemented in each case ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (c). A number of Drugs are produced in the country from Drug Intermediates. Some of these intermediates are produced in the country and some are imported. Some important intermediates required for the production of essential drugs are levied a concessional rate of customs duty. Names of these intermediates and the drugs for which they are used are given in the attached Statement.

Concessional Custom duty on intermediates required for the production of Bulk Drugs is granted on merits.